

THE HINDU WIDOWS' RE-MARRIAGE (REPEAL) ACT, 1983

No. 24 of 1983

[31st August, 1983.]

An Act to repeal the Hindu Widows' Re-marriage Act, 1856.

BE it enacted by Parliament in the Thirty-Fourth Year of Republic of India as follows:—

1. This Act may be called the Hindu Widows' Re-marriage (Repeal) Act, 1983. Short
title.
2. The Hindu Widows' Re-marriage Act, 1856 is hereby repealed. Repeal
of
Act 15
of 1856.